

**POSSESSION NOTICE**

(As per Appendix IV read with rule 8(1) of the Security Interest Enforcement Rules, 2002)

Whereas, the undersigned being the Authorized Officer of the TATA Capital Housing Finance Limited., under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under section 13(2) read with rule 9 of the Security Interest (Enforcement) Rules, 2002, issued a demand notice calling upon the borrowers to repay the amount mentioned in the notice within 60 days from the date of the said notice.

The borrower, having failed to repay the amount, notice is hereby given to the borrower, in particular and the public in general, that the Tahsildar Officer has taken **Physical Possession** of the property described herein as per District Magistrate Pune order dated mentioned below in exercise of powers on him of the said act and handed over to the undersigned Authorised officer.

The borrower's attention is invited to provisions of sub- section (8) of Section 13 of the Act, in respect of time available, to redeem the secured assets.

The borrower, in particular, and the public in general, are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the TATA Capital Housing Finance Limited, for an amount referred to below along with interest thereon and penal interest, charges, costs etc. from date of Demand Notice.

Loan A/c No.	Name of Obligor(s) Legal Heir(s)/ Legal Representative(s)	Amount as per Demand Notice	Demand Notice Dt. Date of Physical Possession	Order Date
9604038	Mrs. Manisha Vijay Bhandare & Mr. Vijay Baban Bhandare	₹ 14,58,717/-	10-02-2020 24.03.2022	29.06.2021

Description of the Secured Assets/ Immovable Properties : Schedule - A : All that piece and parcel of land totally admeasuring about 1146 Sq. Mtr. out of Gat No. 689, Village Koregaon Bhima, Taluka Shirur, within the limits of Shirur Panchayat Samiti Grampanchayat, District Pune, Plot No. 42, admeasuring about 157.50 Sq. Mtr. and Plot No. 45, admeasuring about 157.50 Sq. Mtr. and Plot No. 46, admeasuring about 157.50 Sq. Mtr. and Plot No. 47, admeasuring about 157.50 Sq. Mtr. and Plot No. 48, admeasuring about 261 Sq. Mtr. and Plot No. 57, admeasuring about 255 Sq. Mtr.

Schedule - B : Flat No. 405, on the 4TH Floor, in the 'Indrayani Heights Phase II' Scheme, at village Koregaon Bhima, Taluka Shirur, within the limits of Shirur Panchayat Samiti, Grampanchayat, District Pune.

10472541 & 10508444 & 10529850	Mr. Dattatray Bhiku Pise & Mrs. Vandana Dattatray Pise	₹ 44,60,703/-	07.06.2021 23.03.2022	07.12.2021
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Description of the Secured Assets/ Immovable Properties : Schedule - A : All that consisting of the Flat No. 01 admeasuring 600.30 Sq. Fts. i.e. 55.78 Sq. Mtrs. Along with balcony admeasuring 31.73 Sq. Fts. i.e. 2.94 Sq. Mtrs. On First Floor, in Wing No. A, in project known as 'Shiv Residency', constructed on land bearing S. No. 5 Hissa No. 4, admeasuring 4 R S. No. 5 Hissa No. 2, admeasuring 7 R situated at Dhayari, Taluka Haveli, District Pune.

9620196	Mrs. Snehal D Belgaonkar & Mr. Dattatray Piraji Belgaonkar	₹ 14,18,980/-	03.05.2021 24.03.2022	01.11.2021
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Description of the Secured Assets/ Immovable Properties : Schedule -I (The Said Land) All that Piece and parcel of land bearing New Gat No. 690 (Old Gat No. 234/2A & 957) area admeasuring about 1 H 59 R including Pot Kharba out of total admeasuring about 3H 18 R having assessment 4 Rs. 44 paise situated at village Koregaon Bhima, Taluka Shirur, District Pune which is **Bounded as under**:- East : Gat No.959, West : Gat No.955 of Mr.Surana Land, South : Government Road, North : Koregaon Darekawadi Road & Gat No.958

Schedule -II (Description of the Said Unit) Flat Unit bearing No. 406, on the 4th Floor having area 21.37 Sq.Mts (Carpet) and attached terrace having an area 2.51 Sq.Mts totally area admeasuring 31.68 Sq.Mts along with the area including the allocated right use of all common restricted areas in the 'D- Indus' Building in the project known as 'Nakshatra' which is constructed on the land referred in schedule-I

Date : 26.03.2022 **Sd/-** Authorized Officer
Place : Pune For Tata Capital Housing Finance Limited

DEMAND NOTICE

Under Section 13(2) of the Securitisation And Reconstruction of Financial Assets And Enforcement of Security Interest Act, 2002 (the said Act.) read with Rule 3 (1) of the Security Interest (Enforcement) Rules, 2002 (the said Rules). In exercise of powers conferred under Section 13(2) of the said Act read with Rule 3 of the said Rules, the Authorised Officer of IFL Home Finance Ltd. (IFL HFL) (Formerly known as India Infinitive Housing Finance Ltd.) has issued Demand Notices under section 13(2) of the said Act, calling upon the Borrower(s), to repay the amount mentioned in the respective Demand Notice(s) issued to them. In connection with above, notice is hereby given, once again, to the Borrower(s) to pay within 60 days from the publication of this notice, the amounts indicated herein below, together with further interest from the date(s) of Demand Notice till the date of payment. The detail of the Borrower(s), amount due as on date of Demand Notice and security offered towards repayment of loan are as under:-

Name of the Borrower(s)/ Guarantor (s)	Demand Notice Date & Amount	Description of secured asset (immovable property)
Mr. Murya Pandurang Mandumale, Mrs. Meera Muriya Mandumale (Prospect No. LI10617272)	23-Mar-2022 Rs. 8,66,624/- (Rupees Eight Lakh Sixty Six Thousand Six Hundred Twenty Four Only)	All that piece and parcel of the property being : Flat No. 304, 3rd Floor, area admeasuring 13.12 Sq. Mtrs. B Bldg. Nivara Nere Part I, S.No. 125, Nere Kasarvali Sugar Factory Road, Nere, Mulshi, Pune-411033

If the said Borrowers fail to make payment to IFL HFL as aforesaid, IFL HFL may proceed against the above secured assets under Section 13(4) of the said Act, and the applicable Rules, entirely at the risks, costs and consequences of the Borrowers. For further details please contact to Authorised Officer at Branch Office : IFL HFL CTS No 4278/1 to-7 Tanaji Nagar Near Kalika Mata Mandir 2nd Floor Chinchwad Pune - 411033 or Corporate Office : IFL Tower, Plot No. 98, Udyog Vihar, Ph-IV Gurgaon, Haryana.

Place: Pune Date: 26.03.2022 **Sd/-** Authorised Officer, For IFL Home Finance Ltd

**FORM A
PUBLIC ANNOUNCEMENT**
(Under Regulation 6 of the Insolvency and Bankruptcy Code of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
CKDPACK PACKAGING PRIVATE LIMITED**

RELEVANT PARTICULARS	
1 Name of corporate debtor	CKDPACK PACKAGING PRIVATE LIMITED
2 Date of incorporation of corporate debtor	14/07/2008
3 Authority under which corporate debtor is incorporated / registered	ROC-PUNE
4 Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U21012PN2008PTC132413
5 Address of the registered office and principal office (if any) of corporate debtor	FLAT NO 16, BUILDING NO D, KUMAR CLASSIC, AUNDH PUNE MAHARASHTRA -MH 411007
6 Insolvency commencement date in respect of corporate debtor	24/03/2022
7 Estimated date of closure of insolvency resolution process	19/09/2022
8 Name and registration number of the insolvency professional acting as interim resolution professional	MR BALAJI PRITHVIRAJ SINGH REGISTRATION No : IBBI/IPA-001/IP-P- 02020/2020-2021/13113
9 Address and e-mail of the interim resolution professional, as registered with the Board	Office No 102, Kalptaru, Plot no 51.52, Aditya Nagar, Sut Gimi Chowk, Aurangabad bpsingharcdo@gmail.com
10 Address and e-mail to be used for correspondence with the interim resolution professional	Office No 102, Kalptaru, Plot no 51.52, Aditya Nagar, Sut Gimi Chowk, Aurangabad Crip.ckdpack@gmail.com
11 Last date for submission of claims	07/04/2022 (i.e 14 days from the date of intimation of order to the Interim Resolution Professional)
12 Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13 Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14 (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: http://ibbi.gov.in/downloadform.html Physical Address : Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **CKDPACK PACKAGING PRIVATE LIMITED** on 24/03/2022. The creditors of **CKDPACK PACKAGING PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before 07/04/2022 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA. Submission of false or misleading proofs of claim shall attract penalties. Date : 24/03/2022 Sd/- Mr Balaji Prithviraj Singh (Interim Resolution Professional) Place : Aurangabad

**Publication of Notice regarding possession of property u/s 13(4) of SARFAESI Act, 2002**

Notice is hereby given under Securitization & Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 (54 of 2002) & in exercise of powers conferred under Section 13 (12) read with Rule 3 & Rule 9 of the Security Interest (Enforcement) Rules, 2002, a **Demand Notice** was issued on the dates mentioned against each account and stated hereinafter calling upon them to repay the amount within 60 days from the date of receipt of said notice.

The borrowers having failed to repay the amount, notice is hereby given to the Borrowers and the public in general that the undersigned has taken **Symbolic Possession** of the property described herein below in exercise of power conferred on him under section 13(4) of the said Act read with Rule 9 the said Act on the dates mentioned against each account.

The Borrowers in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the **STATE BANK OF INDIA** for an amount and interest thereon.

The borrower's attention is invited to provisions of sub – section (8) of section 13 of the Act, in respect of time available to redeem the secured assets.

Name & Address of the Borrowers	Description of Immovable property	Date of Demand Notice	Date of Symbolic Possession	Outstanding Amount (Rs.) as on date
Vijay Akolkar (Borrower) and his legal heirs Smt. Sonali Vijay Akolkar, Smt. Komal Akolkar, Master Om Vijay Akolkar Property addt. :- Flat No. C-204, 2nd Floor, C-Wing, "Splendor County", Gat No. 1420 (Old Gat No. 2406), Wagholi, Lohegaon Road, Wagholi (Awhalwadi), Taluka Haveli, Dist. Pune - 412207. Smt. Kamal Akolkar R/at. W/o. Mr. Subhash Annasaheb Akolkar, 92, Karanj, Pathardi, Dist. Ahmednagar - 414106. Home Branch- Pune World Trade Center SBI H.L. A/C No. 34898136221, 34899631349	All that piece and parcel of property bearing Flat No. C-204, 2nd Floor, C-Wing, "Splendor County", Gat No. 1420 (Old Gat No. 2406), Wagholi, Lohegaon Road, Wagholi (Awhalwadi), Taluka Haveli, Dist. Pune - 412207 (admeasuring area 568.46 sq.ft. i.e. 52.81 sq. mtrs. Carpet and Terrace 61 sq.ft. i.e. 5.67 sq.mtrs. and car parking no. C-3)	24/12/2021	23/03/2022	Rs. 24,27,543/- [Rs. Twenty Four Lakhs Twenty Seven Thousand Five Hundred Forty Three Only + Intt.] as on 24/12/2021 Interest with further interest with incidental expenses, charges, cost etc. incurred / to be incurred.
Sd/- Authorised Officer, State Bank of India RACPC-IV, Pune				
Date : 26.03.2022 Place : Pune				

**APPENDIX IV [SEE RULE 8(I)] POSSESSION NOTICE**

Whereas, The undersigned being the Authorized Officer of the AU Small Finance Bank Limited (A Scheduled Commercial Bank) under the "Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest [Act, 2002 (54 of 2002)] and in exercise of powers conferred under section 13 (12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued demand notice on the date as mentioned below calling upon the borrowers to repay the amount mentioned in the said notice within 60 days from the date of receipt of the said notice as per the details given in below table:-

Name of Borrower/Co-Borrower/ Mortgagor/Guarantor/Loan A/c No.	13(2) Notice Date & Amount	Description of Mortgaged Property	Date of Possession Taken
(Loan A/c No.) L9001060101048342, Sudhir Narayan Sawant (Borrower & Mortgagor), Rekha Sawant (Co-Borrower), Amos Sudhir Sawant (Co-Borrower)	23-Apr-21 ₹ 5,29,082/- Rs. Five Lac Twenty Nine Thousand Eighty Two Only as on 2-Apr-21	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Situated At Tenement No. 2, Ground Floor, Kalasagar Housing Society , Plot No. 21 , Sr. No. 67/b , 24/1+2 , Lane No. 7EA, Vidhyanagar, Near Vidhyanagar Last Bus Stop, Dhanori, Pune, Maharashtra. Admeasuring - 415 Sq. Ft. East: Road, West: S. No. 67/1, B-37, North: Plot No. 22, South: Open Space	21-Mar-22
(Loan A/c No.) L90010611221091760, Yogesh Footwear (Borrower), Balkrishna Bhikoba Bhandare (Co-Borrower), Yogesh Balkrushna Bhandare (Co-Borrower), Nilesh Balkrishna Bhandare (Co-Borrower)	13-Oct-21 ₹ 4,10,588/- Rs. Four Lac Ten Thousand Five Hundred Eighty-Eight only as on 13-Oct-21	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Situated At Municipal Corporation Sr No 131 2 B Shop No 11 Ground Floor Pune Haveli, Maharashtra. Admeasuring 350 Sayds	21-Mar-22
(Loan A/c No.) L90010601202711337, Yogesh Footwear (Borrower), Yogesh Balkrushna Bhandare (Co-Borrower), Balkrishna Bhikoba Bhandare (Co-Borrower), Nilesh Balkrishna Bhandare (Co-Borrower)	13-Oct-21 ₹ 21,36,290/- Rs. Twenty-One Lac Thirty-Six Thousand Two Hundred Ninety only as on 13-Oct-21	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Situated At Municipal Corporation Sn 131 28 Shop No. 11 G Fir A Wing Sneha Paradise NDA Road Pune Haveli, Maharashtra. Admeasuring 205 Sayds	21-Mar-22
(Loan A/c No.) L9001070122760200, Pooja Santosh Rathod (Borrower & Legal Heir of Late Shri Santosh Ghamu Rathod - Co-Borrower)	6-Dec-21 ₹ 21,44,100/- Rs. Twenty-One Lac Forty-Four Thousand One Hundred only as on 6-Dec-21	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Situated At Development Authority Flat No 501 A Wing 5th Floorr Gat No 1082 And 1083 Tarangana Makshatra Pune Haveli , Maharashtra. Admeasuring 597 SqFt	21-Mar-22
(Loan A/c No.) L9001060100719262, Satish Gopinath Babar (Borrower), Asha Satish Babar (Co-Borrower)	10-Jul-21 ₹ 1,76,833/- Rs. One Lac Seventy-Six Thousand Eight Hundred Thirty-Three only as on 7-Jul-21	All That Part And Parcel Of Residential/Commercial Property Land / Building / Structure And Fixtures Situated At SR-39, Flat no-14 3rd floor, additya Residency, Hissa no- 1B/1/1A/1D, Mundhvana, Keshav Nagar, Pune Maharashtra 411036 Admeasuring 435 Square Feet	22-Mar-22

The borrower having failed to repay the amount, therefore notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein above mentioned table in exercise of powers conferred on him/her under section 13(4) of the said [Act 2002] read with Rule 8 of the said rule on the date mentioned in the above table.

"The borrower's attention is invited to provisions of sub section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets."

The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the **AU Small Finance Bank Limited (A Scheduled Commercial Bank)** for the amount and interest thereon mentioned in the above table. Sd/-

Date : 26/03/2022 **Place : Pune** **Authorised Officer AU Small Finance Bank Limited**



State Bank of India, Retail Asset Central Processing Center –III, Icon Towers, First Floor, S. No. 114+115(part), Baner Link Road, Baner, Pune-411045. Tel: (020) 66805107 /20 / 67121837, Email : racpc3.baner@sbi.co.in

Publication of Notice regarding possession of property u/s 13(4) of SARFAESI Act, 2002

Notice is hereby given under Securitization & Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 (54 of 2002) & in exercise of powers conferred under Section 13 (12) read with Rule 3 & Rule 9 of the Security Interest (Enforcement) Rules, 2002, a **Demand Notice** was issued on the dates mentioned against each account and stated hereinafter calling upon them to repay the amount within 60 days from the date of receipt of said notice.

The borrower having failed to repay the amount, notice is hereby given to the Borrowers and the public in general that the undersigned has taken **Symbolic Possession** of the property described herein below in exercise of power conferred on him under section 13 (4) of the said Act read with Rule 9 the said Act on the dates mentioned against each account.

The Borrowers in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the **STATE BANK OF INDIA** for an amount and interest thereon.

The borrower's attention is invited to provisions of sub – section (8) of section 13 of the Act, in respect of time available to redeem the secured assets.

Sr. No.	Name and address of the Borrowers	Description of immovable property	Date of Demand Notice	Date of Symbolic Possession	Outstanding (Rs.) as on Date
1.	Mr. Santosh Shankar Chilka, Mrs. Rajani Santosh Chilka (Borrower) R/at: Nawa Wada, 113/114, Nana Peth, Near Ashok Chowk, Pune 411002 Home Branch-Ambegaon SBI H.L. A/C No. 40013450185	All that Piece and Parcel of well defined and demarcated in village Yeolewadi Survey No. 34, Hissa No. 2C admeasuring 1 hec. 23 acr. means admeasuring 12300.00 square metres lying and being at village Yeolewadi project name Ceratec Avika in C Wing, 10th floor, Flat No. 1001 having carpet area 38.38 sq. mtrs. with open terrace 10.00 sq. mtrs, and one open car parking (Survey No. 34) is bounded as per approved plan.	28/12/2021	21/03/2022	Rs. 17,87,570/- [Rs. Seventeen Lakhs Eighty Seven Thousand Five Hundred Seventy only + Intt.] as on 28/12/2021 Interest with further interest with incidental expenses, charges, cost etc. incurred / to be incurred.
2.	Mr. Kamartaj Shoukat Kazi (Borrower) Flat No. 2, Stilt Floor, Sukhwani Campus, Tulips, - B, Unit A2, Part III, S. No. 177, Hissa No. 2, S. No. 187, Hissa No. 2, S. No. 188, Hissa No. 2, CTS No. 4858, 4858/1, 4858/2, Plot No. D-1, Vallabh nagar, Pimpri Waghere, Pune 411018, (adm. 1112 sq.ft. i.e. 103 sq. mtrs + Terrace 88 sq. ft. i.e. 8.17 sq. mtrs.) Naziruddin B. Kazi (Guarantor), Mr. Shoukat Nijamasheh Kazi (Guarantor) Home Branch- Pimpri SBI H.L. A/C No. 11148558159	All that piece and parcel of property bearing Flat No. 2, Stilt Floor, Sukhwani Campus Tulips – B, Unit A2, Part- III, S. No. 177, Hissa No. 2 CTS No. 4858, 4858/1, 4858/2, Plot No. D-1, Vallabh nagar, Pimpri Waghere, Pune 411018, (adm. 1112 sq.ft. i.e. 103 sq. mtrs + Terrace 88 sq. ft. i.e. 8.17 sq. mtrs.) bounded by East - By internal road, South - By Unit- A3, West - By Sant Tukaram Road, North -By Unit–A1.	03/12/2018	21/03/2022	Rs. 6,65,985/- [Rupees Six Lakhs Sixty Five Thousand Nine Hundred Eighty Five only] as on 03/12/2018 Interest with further interest with incidental expenses, charges, cost etc. incurred /to be incurred.

Date : 26.03.2022 **Sd/-** Authorised Officer,
Place : Pune State Bank of India RACPC-III, Pune



Regd. Office:- 9th Floor, Antriksh Bhavan, 22, K G Marg, New Delhi-110001. Phones:- 011-23357171, 23357172, 23705414, Website: www.pnbhousing.com

Pune- Kondhwa Branch Office: PNB Housing Finance Limited , 560, Fifth Floor, Marvel Vista, S.no 599A-598-593A, Sahney Sujan Park,Lulla Nagar, Pune, Maharashtra - 411040 **Pune- Warje Branch Office:** PNB Housing Finance Limited, 12, Spandhan, Survey No. 117/1, Popular Nagar, Warje, Pune, Maharashtra - 411052

Pune- Pimpri Branch Office: PNB Housing Finance Ltd. Office No. 302, 3rd Floor, Gheewala complex, Station Road, Chinchwad, Pune, Maharashtra - 411019 **Pune - JM Road Branch Office:** PNB Housing Finance Limited, 5 A,B,C,D, Fifth Floor, Sheerang House, Opp. Jangli Maharaj Temple, J M Road, Shivaji Nagar, Pune, Maharashtra - 411005

NOTICE UNDER SECTION 13(2) OF CHAPTER II OF SECURITISATION & RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT 2002, READ WITH RULE 3(1) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002 AMENDED AS ON DATE

We, the PNB Housing Finance Limited (hereinafter referred to as "PNBHFL") had issued Demand notice U/s 13(2) of Chapter III of the Securitization & Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002. The said Demand Notice was issued through our Authorized Officer to all below mentioned Borrowers/Co-Borrower/Guarantors since your account has been classified as Non-Performing(NPA)/Assets as per the Reserve Bank of India/ National Housing Bank guidelines due to non-payment of instalments/ interest. The contents of the same are the defaults committed by you in the payment of instalments of principals, interest, etc.

Further, with reasons, we believe that you are evading the service of Demand Notice hence we are doing this Publication of Demand Notice which is also required U/s 13(2) of the said Act. You are hereby called upon to pay PNBHFL within a period of 60 Days of the date of publication of this demand notice the aforesaid amount along with up-to-date interest and charges, failing which PNBHFL will take necessary action/measures under all or any of the provisions of Section 13(4) of the said Act, against all or any one or more of the secured assets including taking possession of the secured assets of the borrowers and guarantors. Your kind attention is invited to provisions of sub-Section (8) of Section 13 of the of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 where under you can tender/pay the entire amount of outstanding dues together with all costs, charges and expenses incurred by the PNB HFL only till the date of publication of the notice for sale of the secured assets by public auction, by inviting quotations, tender from public or by private treaty. FURTHER, you are prohibited U/s 13(13) of the said Act from transferring either by way of sale, lease or in any other manner the aforesaid secured assets.

Sr. No.	Loan Account No.	Name & Address of Borrower & Co-borrower	Name & Address of Guarantor(s)	Property(ies) Mortgaged	Date of Demand Notice	Amount O/s as on date Demand Notice
1.	HOU/PM/0221/666307	Prakash Jagdish Bedas &Pravin Jagdish Bedas Survey No 56/68/9/11, Flat No A 102 Gurnukrupa Aster Behind Bollywood Theatre, Wadgaon Sheri Pune, Pune, Maharashtra-411014, Pune, India.	NA	Single Building, 2nd floor, 202, Aqura Paradise, Plot No. 336 Part 1 CTS No 953, Village Bhamburda (Hanuman Nagar), Taluka Haveli, Dist. Pune - 411016, Pune, MAHARASHTRA-411016, India	21-02-2022	Rs. 7889250.33/-Rupees Seventy Eight Lakh Eighty Nine Thousand Two Hundred Fifty And Paise Thirty Three Only. As On 21/02/2022
2.	NHL/PUN/0816/309364	Suvarna Ankush Patil & Ankush Shivaji Patil .Fit No 27, Gurnukrupa Hou Soc. Ruton Colony, Near Datta Mandir, Chinchwad Gaon, Pune, Maharashtra-411033, Pune, India.	NA	Flat No 27, 3rd Floor, A Wing, S. No.3, Cts No. 2003, Gurnukrupa Building, Chinchwad, Pune, Maharashtra, 411033, India	10-02-2022	Rs. 1156986.03/-Rupees Eleven Lakh Fifty Six Thousand Nine Hundred Eighty Six And Paise Three Only. As On 10/02/2022
3.	NHL/PM/1019/752286	Parishram Electronic Hub and Cooling Solution, Rajesh Kiranchand Sanghvi, Manoj Kishanchand Sanghavi, Jyoti Manoj Sanghavi, 672 2 1 Dew Drop Villa Bibewadi, Pune, Maharashtra-411037, India.	NA	(1) Basement Floor, Wing No A, Dew Drop Villa, Sr No 672, Cts No 852 Hissa No 7/1, Swami Vivekanand Road, Bibewadi, Pune, Maharashtra, 411037, India (2) Showroom, Ground Floor, Wing A, Cts No 852 Sr No 672/71 Dew Drop Villa ,Swami Vivekanand Road, Bibewadi, Pune, Maharashtra, 411037, India	21-02-2022	Rs. 52119173.2/- Rupees Five Crore Twenty One Lakh Nineteen Thousand One Hundred Seventy Three & Paise Twenty Only. As On 21/02/2022
4.	NHL/KOP/0719/732650, NHL/K/OP/1020/8232 99, NHL/KOP/019/742264, N HL/KOP/1020/823259	Siddhee Vinayak Katkar , Vinayak Shivajirao Katkar ,381 E Ward University Road, Rajarampuri 14 Th Lane, Katkar Park, Kolhapur, Kolhapur, Maharashtra-416008, Kolhapur, India.	NA	(1) C S No 381 B 1 A, 381 B 1 B, Katkar Park, C Shop No UG 08 B, Upper Ground Floor E Ward, Katkar Mal Near Cyber Chowk, Karveer Kolhapur, Maharashtra, 416008, India (2) Flat No 601, 6th Floor C S No 381 B 1A 1B 1C, Katkar Park Apartment, Building No E Katkar Mal, E Ward Near Ciber Chowk, Karveer Kolhapur, Maharashtra, 416008, India	10-02-2022	Rs. 10442921.15/-Rupees One Crore Four Lakh Forty Two Thousand Nine Hundred Twenty One And Paise Fifteen Only. As On 10/02/2022
5.	NHL/PM/0119/640837	Popat Kisan Khandve, Maya Popat Khandve , Pandarath Nivas, Harantale Vastli, Lohegaon, Pune, Pune, Maharashtra-411047, Pune, India.	NA	(1) Shop No 4, Ground Floor, Building 1, Wing A, Eastern Roayle, Lohegaon, Pune, Maharashtra, 411047, India (2) Flat No 606, 6th Floor, Building 1, Wing A, Eastern Royale, Lohegaon, Pune, Maharashtra, 411047, India (3) Flat No 205, 2nd Floor, Building 1, Wing A, Eastern Royale, Lohegaon, Pune, Maharashtra, 411047, India	10-02-2022	Rs. 6141235.32/-Rupees Sixty One Lakh Forty One Thousand Two Hundred Thirty Five And Paise Thirty Two Only. As On 10/02/2022
6.	HOU/KNDW/0321/869554, HO U/KNDW/0321/869550	Maruti Vishwanath Choure, Jaishri Maruti Choure Vishwavarshi Group, Flat No 01 2nd Floor Behind Atul Nagar Warje Pune, Pune, Maharashtra-411058, Pune, India.	NA	Flat No A 602, Gat No 418, Bld A 6th Floor, Surabhi Iconica, Nr Agle Ghar Project, Nanekarwadi, Pune, Pune, Maharashtra, 410501, India	21-02-2022	Rs. 6298325.52/-Rupees Sixty Two Lakh Ninety Eight Thousand Three Hundred Twenty Five And Paise Fifty Two Only. As On 21/02/2022
7.	HOU/KNDW/1017/441497	Pradeepkumar Praveenkumar, Kumanar Sreedevi Bungalow No.02, Ground Plus 1St Fir, Plot No 02 S No 32/134 32/10A/2 32/5B/2 And 32/13/1, Near Matoshri Garden, Behind Dany Mehta Nagar, Village Pisoli, Pune, Maharashtra-411060, Pune, India.	NA	Bungalow No 02, Ground Plus 1St Fir, Plot No 02 S No 32/134 32/10A/2 32/5B/2 And 32/13/1, Village Pisoli, Near Matoshri Garden, Behind Dany Mehta Nagar, Pune, Pune, Maharashtra, 411060, India	21-02-2022	Rs. 6932016.72/-Rupees Sixty Nine Lakh Thirty Two Thousand Sixteen And Paise Seventy Two Only. As On 21/02/2022
8.	HOU/KRD/1217/466575	Vijay Dattu Chavan, Ankita Vijay Chavan Hissa No 1057, Room No 7, Malthan Phata, Shikrapur Tal Shirur Dist Pune, Pune, Maharashtra-412206, Pune, India.	NA	Building B5, Second Floor, 203, Ecogram, Gat No 1240/6, 1240/7, 1240/8 Village Shikrapur, Taluka Shirur, Dist. Pune, Pune, Maharashtra-412208, India	21-02-2022	Rs. 1477978.13/-Rupees Fourteen Lakh Seventy Seven Thousand Nine Hundred Seventy Eight & Paise Thirteen Only. As On 21/02/2022
9.	HOU/KOP/0219/648612	Ramayya Nagayya Fulmade Sharada Nagayya Fulmade ,Back Side Of Balaji, Manghar Karyalay, Building No 1 ,Block No 2 Pwd Quotors, Pandharpur Tal, Miraj, Miraj, Maharashtra-416416, Sangli, India.	NA	Flat No 401, Forth Floor, New Ext. C S No 2516, Old S No 1772, Plot No 3 Morya Apartment Nr Shanikintne High School Old Sangali Budhgaon Road Dist Santl Miraj, Upper Middle Class, Miraj, Sangli, Maharashtra, 416416, India	10-02-2022	Rs. 2210892.71/-Rupees Twenty Two Lakh Ten Thousand Eight Hundred Two & Paise Seventy One Only. As On 10/02/2022
10.	HOU/KNDW/0318/510445	Sachin Siddharth Agale ,Anjali Sachin Agale/ Flat No 8 , Plot No 367, Paras Apt, Yashwantnagar, Talegaon Dabhadre, Thane, Maharashtra-410506, Thane, India.	NA	Flat No 8, Still 2nd Floor, Plot No. 367, Sr. No. 30A, 31, 33, 34, Paras Apartment, Yashwant Nagarand Point, Cts No 62, Talegaon Dabhadre, Pune, Pune, Maharashtra-410507, India	10-02-2022	Rs. 2776529.55/- Rupees Twenty Seven Lakh Seventy Six Thousand Five Hundred Twenty Nine & Paise Fifty Five Only. As On 10/02/2022
11.	HOU/PM/0619/704553	Nilesh Dattatray Dalvi , Archana Nilesh Dalvi /S No 2, Plot No 45, Flat No 12 3rd Floor, Gajanan Complex, Pavana Nagar, Chinchwad, Pune, Pune, Maharashtra-411033, Pune, India.	NA	Flat No 101, Sr No 78 B 2 1St Floor, C Building Celestial City Phase 1 Building C Chsl, Ravet, Pune, Pune, Maharashtra-412101, India	21-02-2022	Rs. 4466523.17/-Rupees Forty Four Lakh Twenty Eight Thousand Five Hundred Twenty Three & Paise Seventeen Only. As On 21/02/2022
12.	HOU/PUN/0219/653750	Amol Prakash Narkhede & Sadhna Amol Narkhede (Shikhek Colony, Tal Khed Dist Pune, Near Borjai Ma, Pune, Maharashtra-411019, Pune, India.	NA	Building A, 7Th Floor, 708, Sars Sanskruti, Flat No 62 63 65, Village Kharabwad, Taluka Khed, Pune, Maharashtra-410501, India	21-02-2022	Rs. 1592943.89/-Rupees Fifteen Lakh Ninety Two Thousand Nine Hundred Forty Three & Paise Eighty Nine Only. As On 21/02/2022
13.	HOU/WRJE/0321/867994	Ramchandra Martand Kale &Vaishali Ramchandra Kale, Room No 10 Kamthe Bldg, Near Adarsh School, Dahmalwadi, Bhekrai Nagar, Phursungi, Pune, Maharashtra-412306, Pune, India.	NA	Wing B, 4Th Floor, Flat No. 409, Shree Siddhivinayak Park, Flat No 312(P) & 49 (P), Wadaki Gaon, Pune-412306, Pune, Maharashtra-412308, India	21-02-2022	Rs. 1317357.38/-Rupees Thirteen Lakh Seventeen Thousand Three Hundred Fifty Seven & Paise Thirty Eight Only. As On 21/02/2022
14.	HOU/WRJE/0817/415783	Abhinandan Prabhas Dhar, Swati Dhar ,601, Sixth Floor, Building A , Sahwas, Chavan Nagar, Vadgaon Maval, Maval, Pune, Maharashtra-412106, Pune, India.	NA	Building A, Sixth Floor, 601, Sahwas, Chavan Nagar, Vadgaon Maval, Tal Maval Dist Pune, Pune, Maharashtra-412106, India	21-02-2022	Rs. 3430973.31/-Rupees Thirty Four Lakh Thirty Thousand Nine Hundred Seventy Three And Paise Thirty One Only. As On 21/02/2022
15.	HOU/PM/0116/263538	Vinod Shamrao Dhale, Hema Vinod Dhale ,202.2, Single Building Wing C, Pearl S. No 166/1/1, Phursungi, Near Power House, Pune, Maharashtra-412308, Pune, India.	NA	Single Building Wing C, 2,202, Pearl S. No. 166/1/1, Near Power House, Phursungi, Pune, Maharashtra-412308, India	10-02-2022	Rs. 2131159.13/-Rupees Twenty One Lakh Thirty One Thousand One Hundred Fifty Nine And Paise Thirteen Only. As On 10/02/2022
16.	HOU/PM/1220/846793	Ketaki Rajesh Wagh, Rajesh Atmaram Wagh IC 101 Lincol I, Mahindra Royal Apt, Sr No 145 Nehru Nagar Road, Pimpri, Pune, Maharashtra-411018, Pune, India.	NA	Building B4, 22nd Floor, Flat No. 2204, Anthea, Cts No. 6017, Pimpri, Pune 411018, Pune, Pune, Maharashtra-411018, India	21-02-2022	Rs. 5923426.94/- Rupees Fifty Nine Lakh Twenty Three Thousand Four Hundred Twenty Six And Paise Ninety Four Only. As On 10/02/2022
17.	NHL/PM/1018/597726	Kiran Ashok Somase, Ashok Laxman Somase Swati Balasubash Pathare /Sector No 26, Plot No 17/217, Shree Nivas Housing Society/ P C N T College Road, Nigadi Pradhikaran, Ganesh Talav Road, Pune, Pune, Maharashtra-411044, Pune, India.	NA	Plot No 17, Sector No 26, Bulk Land Plot No 17/2, Shreenivas Vihar Chsl Sant Tukaram Nagar, PONTIDA Nigadi, Pune, Pune, Maharashtra, 411044, India	10-02-2022	Rs. 6160484.35/- Rupees Sixty One Lakh Sixty Thousand Four Hundred Eighty Four And Paise Thirty Five Only. As On 10/02/2022
18.	0015666000285	Dhiren Nartombhatta Pvt Ltd , Kalpana Dhiren Patel Dna Architect Desiners Pvt Ltd /Flat No 501 Sr No 15/16 D P Ro, Midori Tower, Brook, Vishal Nag, Plime Nilakh, Pune, Maharashtra-411021, India.	NA	Flat No. 501, 5Th Floor, Midori Tower, Brook, New D.P. Road, Vishal Nag Pimple Nilakh, Pune, Maharashtra, 411027, Pimple Nilakh, Pune, Maharashtra, 411027, India	10-02-2022	Rs. 2331367/-Rupees Twenty Three Lakh Thirty One Thousand Three Hundred Sixty Seven Only. As On 10/02/2022
19.	HOU/WRJE/0219/650112	Surendra Singh, Basanti Devi, Gat No 627, 1/1B, C/O Mr Lachman Singh, KOP Kishor Pump Company, Kuruli, Khed Chakan, Pune, Pune, Maharashtra-410501, Pune, India.	NA	Building B, Ninth Floor, 901,0, Roshan One Gat No. 1, Near Potdar International School, Chakan, Midc, Phase II, Varale, Chakan, Tal Khed, Pune, Maharashtra-410501, India	10-02-2022	Rs. 1421979.79/-Rupees Fourteen Lakh Twenty One Thousand Nine Hundred Seventy Nine & Paise Seventy Nine Only. As On 10/02/2022
20.	0015666000285703	Satish Kumar Bhagya Narayan Singh, Arpana Singh /Lotus Grace Co Op Housing Soc, Flat No 406, Wing-B, 4th Floor, Kamal Park, Road No-11, Dhanor, Pune, Maharashtra-411015, India.	NA	Flat No 406, 4Th Floor B Wing Lotus Grace, Dhanori, Pune, Maharashtra-411014, Dhanori, Pune, Maharashtra, 411014, India	10-02-2022	Rs. 2376349.1/-Rupees Twenty Three Lakh Seventy Six Thousand Three Hundred Forty Nine And Paise Ten Only. As On 10/02/2022